

**HIGH COURT OF TRIPURA  
AGARTALA**

**C I R C U L A R**

**Dated, Agartala, the 7<sup>th</sup> August, 2018**

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the following committee to be known as the "**Canteen Committee**" to oversee the management of the Canteen in the High Court Premises and such Committee shall consist of the following members, namely:

**COMMITTEE**

- |    |  |   |                         |
|----|--|---|-------------------------|
| 1. | <b>Hon'ble Mr. Justice A. Lodh<br/>Judge, High Court of Tripura</b>            | - | <b>Chairman</b>         |
| 2. | <b>Shri S. K. Deb, Sr. Advocate,<br/>President, High Court Bar Association</b> | - | <b>Member</b>           |
| 3. | <b>Registrar General</b>   | - | <b>Member</b>           |
| 4. | <b>Registrar (Admn., P &amp; M)</b>  | - | <b>Member-Secretary</b> |
| 5. | <b>President, High Court Employees' Association</b>                            | - | <b>Member</b>           |

2. The Committee may either invite tenders or entrust the job to suitable persons(s)/agency without inviting tender for running the Canteen and fix the rates of the items to be sold in the Canteen.

3. This is issued in supersession of Notification dated 24<sup>th</sup> July, 2017 of this High Court.

By Order

Sd/-

(S.G. Chattopadhyay)  
**Registrar General**

No.F.45(21)-HC/2018/ 12912-936 Dated, Agartala, the 7<sup>th</sup> August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The President, Tripura High Court Bar Association, Agartala;
5. The Registrar (Vigilance), High Court of Tripura, Agartala;
6. The Registrar (Judicial), High Court of Tripura, Agartala;
7. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
8. The Joint Registrar, High Court of Tripura, Agartala;
9. All Deputy Registrars, High Court of Tripura, Agartala;
10. The Chief Librarian, High Court of Tripura, Agartala;
11. All Assistant Registrars, High Court of Tripura, Agartala;
12. The President, High Court Employees' Association, High Court of Tripura, Agartala;
13. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura;
14. Notification File No.44(11)-HC/2018.

  
**Registrar General**